LOK SABHA DEBATES (English Version)

Twelfth Session (Eighth Lok Sabha)



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(Death of Dr. Nagendra Singh)

LOK SABHA DEBATES

LOK SABHA

Monday, December 12, 1988/ Agrahayana 21, 1910 (Saka)

The Lok Sabha met at four minutes past Eleven of the Clock.

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

[English]

MR. SPEAKER: Hon. Members, we have learnt with deep regret about the demise of Dr. Nagendra Singh, a sitting Judge of the International Court of Justice. Dr. Nagendra Singh was a Member of the Constituent Assembly from July 1947 to February 1948.

He had been a Judge of the International Court of Justice since 1973. After the expiry of his first term in 1982, he was elected for another nine-year term which was to end in 1931. He was the President of the Court for a three-year term which ended in March this year. Dr. Nagendra Singh was

awarded the Padma Vibhushan in 1973.

Dr. Nagendra Singh joined the Indian Civil Serivce in 1937 and held several important positions in the Government. A fellow of several national and international academies, including the British Academy and the World Academy of Art and Science, Dr. Singh led several Indian delegations to various international conferences and was India's Representative to the United Nations General Assembly in 1966, 1969 and 1971. He was also associated with several cultural and human rights organisations and was a Life Member of the Indian National Trust for Art and Cultural Heritage.

One of the most distinguished jurists that India has produced, a prolific writer, scholar and international law expert, Dr. Nagendra Singh was a very soft-spoken, highly cultured and fine man. He brought us international honour and recognition. Dr. Nagendra Singh passed away at the Hague at the age of 74. We deeply mourn the loss of this friend.

I hope the House will join me in conveying our deep condolences to the members of the bereaved family.

The House may now stand in silence for a short while in memory of the deceased.

11.06 hrs

11.07 hrs

The Members then stood in silence for a short while

MR. SPEAKER: The House now stands adjourned to meet again tomorrow at 11 a.m.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, December 13, 1988/ Agrahayana 22, 1910 (Saka)

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